

Bench No. I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P-42/KB/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th July, 2017, 10.30 A.M

Name of the Company		Yogendra Pal Jain & Anr -Vs- South Eastern Carriers (P) Ltd.	
Under Section		241-242	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
1.	RATNANKO BANERJEE, SR. ADVOCATE		
2.	SATADEEP BHATTACHARIYA, ADVOCATE		
3.	S. R. KAKRANIA, ADVOCATE		
4.	SANJEEB SENI, ADVOCATE		
5.	ARKADEB BISWAS, ADVOCATE		
6.	ATAY GAGGAR, ADVOCATE		
7.	RAKHI PURNIMA PAUL, ADVOCATE		

for
R-S&B Sh 12-7-2017

for
petitioner R.R. Paul
12.07.17

ORDER

Ld. Counsels for the petitioners and the respondent nos. 5 and 6 are present.

List the matter on 07/08/2017.

(Vijai Pratap Singh)
Member (J)